

श्री अम (जी न जी)
22/11/26
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Declaration of Assets and Liabilities

Year – 2025-2026

I, **Dhiraj Kumar** - I son/daughter/wife of **Sunil Sharma** . Aged 34 years, belonging to **Department Legislative Assembly** service and presently working as **Office attendant** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given).

Sr. No.	Description	Self	Spouse name(s) varsha kumari	Dependant-1 Name Sunil Sharma	Dependant-2 Name Lilawati Devi	Dependant-3 Etc. Name
(i)	Cash	5,000/-	No	No	No	No
(ii)	Deposits in Banks, Financial Institution and Non-Banking Financial Companies	SBI – A/c 15000 approx	No	No	No	No
(iii)	Bonds, Debentures and Shares in Companies	No	No	No	No	No
(iv)	Other Financial Institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Policy No- 528587267- Yearly Rs 2842.00 Shri ram life Policy No- NP012110033133- Yearly Rs 25,279.00	No	No	No	No
(v)	Motor Vehicles (details of Make, etc.)	No	No	No	No	No
(vi)	Jewellery (give Details of Weight and Value)	40 Gram Gold	70 Gram Gold 250 Gram silver	No	No	No
(vii)	Other assets, Such as values Of claims/ Interests	No.	No	No	No	No

Note : Value of Bonds/ shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

- Dependant here means a person substantially dependent on the income of the employee.

3125
11/2/26

Dhiraj Kumar
11/02/26

B. Details of Immovable assets

(Note : Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location (s) -Survey Number (s) -Extent (Total Measurement) -Current market value	No	No	No	No	No
(ii)	Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value	No	No	No	No	No
(iii)	Buildings (Commercial And residential) Location (s) -Survey/door Number (s) -Extent (Total Measurement) -Current market value	No	No	No	No	No
	Houses/Apartments, Etc -Location (s) -Survey/door Number (s) -extent (Total Measurement) -Current market value	No	No	No	No	No
(v)	Others (such as Interest In property)	No	No	No	No	No

2. I give herein below the details of my liabilities/ overdues to public financial institution and government dues :-
(Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Department (s)	Amount outstanding as On 11.02.2026
(a)	(i) Loans from Banks	Personal Loan SBI bihar vidhan mandal, Patna. 7.25 Lac. Personal Loan SBI bihar vidhan mandal, Patna. 2.43 Lac.	2,88,805 2,02,392 Lac.
	(ii) Loans from financial institutions	No	No
	(iii) Government Dues:	No	No

Dhiraj Kumar
11/02/26

	(a) dues to departments dealing with Government accommodation		
	(b) dues to departments dealing with Supply of water	No	No
	(c) dues to departments dealing with Supply of electricity	No	No
	(d) dues to departments dealing with Telephones	No	No
	e) dues to departments dealing with Government transport (including Aircraft and helicopters)	No	No
	(f) Other dues, if any	No	No
(b)	(i) Income Tax Including surcharge (Also indicate the assessment year upto Which Income Tax Return filed. Give Also Permanent Account Number (PAN))	PAN No:- DNZPK2548Q	No
	(ii) Wealth Tax (Also Indicate the Assessment year upto which Wealth Tax Return filed.)	No	No
	(iii) Sales Tax (Only in case of Proprietary business)	No	No
	(iv) Property Tax	No	No

C. Personal Detail

GPF/CPF/PRAN No :- 111105358456

Gender :- Male

Date of Birth :- (DD/MM/YYYY)

1 2 1 0 1 9 9 1

Class/Group :- C

Cadre :- Office attendant

Bihar Vidhan Sabha, Patna service

(Full Name e.g B.A.S Bihar Administrative Service B.S.S – Bihar Secretariat Service etc.)

Home District :-

Aurangabad

I hereby declare that the above details are true to the best of my knowledge and belief

Signature..... *Dhiraj Kumar*

Name of Employee : DHIRAJ KUMAR- I

Designation : Office attendant

Department : Bihar Vidhan Sabha, Patna

Place : Patna

Date : 11.02.2026

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Dhiraj Kumar
11/02/26